

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 11.  
C.P. (IB)/4175(MB)2018

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **Rama Tracounsel ders**

**Vs**

**Rocket Engineering Corporation Pvt Ltd**

**For OC** : Adv. OJAS Deolankar

**For CD** : Adv. Kedar Wagle a/w Sagar Wagle and Kashyap Samant

**IBC under Sec. 9**

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**ORDER**

1. Counsel for the OC submits that he would provide translated version of email dated 06.01.2018; and Counsel for the CD undertakes to provide the translated version of the minutes dated 27.09.2016 before the next date of hearing.
2. List on **12.06.2024 for further consideration.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**